

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/01/2017 AT
10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :
PETITION NUMBER : CP/1/2017
NAME OF THE PETITIONER(S) : Mr. Abhijit Surlaker & Another
NAME OF THE RESPONDENT(S) : M/s Aveda Infotech Pvt. Ltd. & 2 others

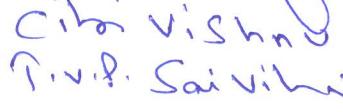
UNDER SECTION : 241/242

**S.No. NAME (IN CAPITAL)
SIGNATURE** **DESIGNATION**

REPRESENTATION BY WHOM

1. S. GIRITHARAN

 Counsel for R2 & R3

2. Cibi Vishnu
 T.V.P. Sai Vishnu

 Counsel for
 Petitioner

T.V.P. Sai Vishnu

ORDER

Proxy counsels representing both the parties are present. Both the counsels reported that pleadings are complete. The matter is posted for final arguments.
 Put up on **02.02.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
 Member (Judicial)


(K. Anantha Padmanabha Swamy)
 Member (Judicial)
